Declaration of Assets and Liabilities

Year 2020 - 2021

		1, SUPHIE	R KUMAR ,	son/daughter	/wife of Sf.	KHICHANI	RATAK
(-)	aged	25	years, belongir	ig to BLH.	AR VIDI	IAN SAB	JA-
3-10 F. (CMIO)	servi	ce and presently (working as .OFFI	CE ATTE	VDENT	(PARE	AN.
h		,					
23/2/			details of the assets	; iiiiiiiovabie,	movable, c	arik balance	, etc.) or
4	myse	elf, my spouse and	dependants*:				
Agota	A	(Assets in joint	able assets name indicating the	extent of join	t ownershi	n will also ha	ve to be
All Control of the Co	giver		name marcating the	PUJA KUMARI	ic ownersm	y will diso no	ve to be
22.22	Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
	(i)	Cash	6,000 L	2,0001	Waine	·	
2727	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1500 H	-	_		,
	(14)	Bonds, Debentures and Shares in companies		-		-	_
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC				
	(v)	Motor Vehicles (details of make, etc.)	HERO PESSION PRO	_			~
	(vi)	Jewellery (give details of weight and value)	10 gm (broLD)		-	<u>.</u>	
	(vii)	Other assets, such as values of claims /		_			_

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

interests

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	TUINT	-		-	Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_	,-	-	-	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			-		
(v)	Others (such as interest in property)	_				

(2) I give herein below the details of my liabilities $\!\!\!\!/$ over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI BIHAR VIDHAN MANDAL	7,00000 H
	(ii) Loans from financial institutions		,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	
	(b) dues to departments dealing with supply of water	-	allin <u>a was</u> a sasalikasi - sasa
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		-
	(f) Other dues, if any	_	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PXP. DXKPK5752H	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]	-	
	(iv) Property Tax		

c. Personal Detail

GPF/CPF/PRAN No.	:-	110132109654
Gender	:-	η (M/F)
Date of Birth	:-	3 0 0 4 1 9 9 5 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	PATNA
I hereby d	eclare	that the above details are true to the best of my
knowledge and he	liof	HTT HE NEED AND AND HE NEED THE STEEL HE NEED AND AND AND AND AND AND AND AND AND AN

	Signature Signature
	Name of Employee: SUPHIR KUMAR
Place: PATNA	Designation: OFFICE ATTENDENT (PARBAN)
Date: 19/02/2021	Department: CARETAKER SECTION.